

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th floor, Chanderlok Building, 36-Janpath,
New Delhi-110001

No. Engg/Tr.Pricing/Validation/L-1/44/2013/CERC

Dated: 20/06/2014

To

Members of the Validation Committee
& Generating Companies
(as per list enclosed)

Subject: Minutes of the 2nd Meeting of Validation Committee for the year 2014 – 2015 (2nd Quarter, July - September 2014) for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses), Regulations 2010.

Sir,

Please find enclosed herewith minutes of the 2nd Meeting of the Validation Committee for the **year 2014-15 (2nd Quarter, July - September 2014)** for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations 2010 held on 4th June, 2014 in the NLDC Conference Room at New Delhi for information and necessary action.

In the meeting of the Validation Committee held on 4th June, 2014 it was decided that the YTC Data to be submitted by Powergrid to the Implementing Agency by 20th June, 2014 considering the order's availability on the website of CERC by 19th June, 2014. However, keeping in view the likelihood to tariff orders, quite a few assets being posted on the website of CERC by 20th and 21st June, 2014. It has been decided that Powergrid may submit the requisite details by 23rd June, 2014 to Implementing Agency in respect of the transmission assets whose orders have been put on the website of CERC by 21st June, 2014.

Yours faithfully,

(Vikram Singh)
Dy. Chief (Engg)

Encl. : As above

Copy to: Secretary, CERC

Validation Committee Members

Sl. No.	Name of the Organizations	Name of the nominated persons	Address
1.	CERC	Shri A. K. Saxena, Chief (Engg.)/Shri Vijay Menghani, Joint Chief (Engg.)Alternate Member	Central Electricity Regulatory Commission, 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
2.		Shri P.K. Awasthi, Joint Chief (Fin.)	
3.	CEA	Shri Ravinder Gupta Director, SP&PA Division	Central Electricity Authority 3 rd Floor, N-Wing Sewa Bhawan, R.K. Puram, New Delhi - 110 066
4.		Director, GM Division	Central Electricity Authority 6 th Floor, N-Wing Sewa Bhawan , R.K.Puram, New Delhi-110066
5.	CTU/ Powergrid	Shri N.K.Jain, GM (Comm.)/ alternate member Shri Prashant Sharma, GM (Comm.)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
6.		Shri Dilip Rozekar, DGM (SEF)/ alternate member Shri RVMM Rao, Chief. Design Engineer (SEF)	
7.	POSOCO	Shri P. Mukhopadhyay General Manager	Northern Regional Load Despatch Centre,et Singh Marg, Katwaria Sarai, New Delhi-110016
8.		Shri P.R. Raghuram, Executive Director	Southern Regional Load Despatch Centre 29, Race Course Cross Road, Bangalore, Karnataka-560009
9.		Shri V.K. Agarwal, Executive Director	National Load Despatch Centre 18-A Shaheed Jeet Singh, Marg,Katwaria Sarai, New Delhi-110016
10.		Shri U.K. Verma, General Manager	Eastern Regional Load Despatch Center 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
11.	NRPC	P.S. Mhaske Member Secretary (I/C)	Northern Regional Power Committee 18-A Shaheed Jeet Singh Marg, Katwaria Sarai, New Delhi-11
12.	WRPC	Shri S.D. Taksande, Member Secretary (I/C)	Western Regional Power Committee Plot No. F-3, MIDC Area, Marol, Opp : SEEPZ, Andheri (East), Mumbai-400093
13.	SRPC	Shri S.R. Bhat, Member Secretary(I/C)	Southern Regional Power Committee 29, Race Course Cross Road,

			Bangalore-560009, Karnataka
14.	ERPC	Shri A.K. Bandyopadhyay, Member Secretary (I/C)	Eastern Regional Power Committee 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
15.		Shri S.K.Das, Director Engineering	Bihar State Electricity Board 1 st Floor, Vidyut Bhawan, Bailey Road, Patna-21, Bihar
16.	NERPC	Shri S.K. Mahapatra Member Secretary (I/C)	North Eastern Regional Power Committee Meghalaya State Housing Finance Co-Operative Society Ltd.BLDG., Nongrim Hills, Shillong-793003
17.		Shri Jatin Baishya, Senior Manager	State Load Despatch Centre Complex,Kahelipara,Guwahati
18.	SLDC	Shri P.A.R. Bende Chief Engineer, SLDC	Chief Engineer Madhya Pradesh Power Transmission Company Ltd., Nayagaon,Rampur, Jabalpur- 482008
19.	KPTCL	Shri S. Sumanth Director(Transmission), KPTCL	Karnataka Power Transmission Corp.Ltd., Kauvery Bhavan, K.G. Road, Bangalore – 560009
20.	UPPTCL	Shri A.K. Singh, Director(Operation) Uttar Pradesh Power Transmission Corporation Ltd.	Uttar Pradesh Power Transmission Corporation Ltd , 7th Floor, Shakti Bhavan, Ashok Marg, Lucknow - 226001

LIST OF GENERATING COMPANIES

Sl. No.	Name of the Statutory Bodies	Name of the persons and Designation	Address
1.	NTPC	Shri Inderjit Kapoor, Director (Commercial)	NTPC Bhawan, Core 7, Scope Complex, Institutional Area, Load Road, New Delhi – 110003
2.	NHPC	Shri S.K. Agarwal, Executive Director (O&M)	NHPC office Complex, Sector-33, Faridabad – 121003 (Haryana)
3.	NEEPCO	Shri P.K.Singha, Executive Director	Brookland Compound, Lower New Colony, Shillong - 793003
4.	NLC	Shri Sekar K, Director (Commercial)	No.135, Periyar E.V.R. High Road, Kilpauk, Chennai - 600 010. Tamil Nadu, India.
5.	SJVN	Shri Romesh Kapoor General Manager (C&SO)	SJVN Ltd, Sharma Niwas Below BCS, New Shimla – 171009.

Minutes of the 2nd Meeting of the Validation Committee for the year 2014-15, (2nd Quarter, July - September 2014), held on 4th June 2014 at NLDC, New Delhi.

1. The Chairman of the Validation Committee, Shri A K Saxena, Chief (Engg.), CERC welcomed the participants present in NLDC Conference Room and also the other participants of RPCs, RLDCs and STUs and Generating Companies present at the Conference Room of WRLDC, SRLDC, ERLDC and NERLDC through video conferencing. List of the participants is enclosed at Annexure-I.
2. Chief (Engg.), CERC stated that the meeting has been convened to discuss the Load Generation data for consideration of load flow for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses), Regulations, 2010 for the Second Quarter of 2014-15. Chief (Engg.), CERC advised all constituents to submit the data in time & further stated all DICs may be aware that the Commission has already initiated Suo motu proceedings for non submission of data by DICs to Implementing Agency and further necessary action will accordingly be taken against defaulting entities as per directions of Hon'ble Commission. All DICs are requested to ensure that such a situation does not arise.
3. Chief (Engg.), CERC requested NLDC to make a presentation. Implementing Agency presented the demand projection figures for all DICs. Further a comparison of projected vs. actual demand for Q4 of 2013-14 was also presented. It was found that except a few cases where actual demand was less than the projected demand, the projections were more or less matching with the actual demand. A copy of the presentation made during the meeting is enclosed at **Appendix-I**. The gist of presentation and related discussion is given in the following paragraphs.

4. Demand Projection for Q2 of 2014-15 :

4.1 Northern Region:

- i. NERLDC representative stated that the demand projections were in order except in case of Haryana where it appeared to be slightly on the higher side. It was suggested by NERLDC that demand in respect of Haryana may be considered as 6500 MW instead of 6792 MW. Chief (Engg.), CERC advised NERLDC to confirm the same to NLDC after consulting HVPNL. Later, it was intimated by HPGCL that projected demand of Haryana would be 6792 MW. Same shall be considered.
- ii. It was intimated that representative of Delhi, SLDC has conveyed that he would send his observations in regard to load data. Subsequently as Delhi, SLDC could not be connected with NLDC due to communication problem, Delhi Transco Ltd has vide their FAX message dated 09-06-2014 communicated energy demand in respect of Quarter 2 of 2011-12, 2012-13 and 2013-14 as under for consideration while finalizing the load data for computation of POC charges:

Name of the state↓	Energy (in MUs) as per NLDC			Energy (in MUs) as per SLDC			
	Quarter→	July-11-Sept-11	July-12-sept-12	July-13-sept-13	July-11-Sept-11	July-12-sept-12	July-13-sept-13
Delhi		8180	8338	8165	8180	8246	8719

4.2 Eastern Region:

- i. Representative of GRIDCO suggested that state's demand may be considered as 3000 MW instead of the projected demand of 3169 MW. The same was agreed to.
- ii. ERLDC representative suggested that demand of Sikkim may be considered as 50 MW instead of 47 MW and demand of Jharkhand may be considered as 850 MW instead of 826 MW. ERLDC representative also mentioned that the demand in respect of West Bengal is to be confirmed by them. Chief (Engg) advised ERLDC to get the same from SLDC, West Bengal and convey to NLDC.

4.3 Western Region:

- i. WRLDC representative mentioned that as per GSECL the projected demand of Gujarat i.e. 11537 MW is on the higher side and the same may be considered as 9760 MW. It was agreed. WRLDC was advised to seek written confirmation from GSECL.
- ii. WRLDC representative also mentioned that the projected demand of Maharashtra may be considered as 14000 MW instead of 13535 MW
- iii. The demand projections in respect of other States of Western Region were stated to be in order.

4.4 North Eastern Region:

Although demand projections were confirmed by NERLDC, it was noted that projected demand of Meghalaya for Q2 of 2014-15 (181 MW) was less than actual demand of 183 MW during Q2 of 2013-14. Similarly the projected demand of Arunachal Pradesh for Q2 2014-15 is less than the actual demand in Q2 of last 3 years. NERLDC was requested to check the same and confirm to Implementing Agency. Chief (Engg) advised NERLDC to get the same from Meghalaya and Arunachal Pradesh and convey to NLDC.

4.5 Southern Region:

Representative of SRLDC & SRPC confirmed that the demand projections of constituents of the Region were in order. It was noted that projected demand of Andhra Pradesh for Q2 (9927 MW) was approximately 152 MW less than its actual demand of 10,079 MW for Q2 of 2013-14. The projection was, however, confirmed by representative of Andhra Pradesh and Member Secretary, SRPC. The same was therefore, agreed to.

5. Generation Projection:

5.1 Northern Region:

- i. NERLDC representative suggested that only one unit of 250 MW of Pragati CCGT-III Bawana may be considered.
- ii. NHPC representative suggested that anticipated generation (142 MW) for Uri II HPS (240 MW) should be considered as 116 MW as per design energy and forecasted generation in respect of Parbati III (390 MW) may be reduced from 231 MW to 151 MW.

- iii. It was discussed that generation from one unit (68.67 MW) of Rampur HEP of SJVNL may be considered as 163 MW instead of 122 MW and second unit of Rampur HEP of SJVNL may be considered as 69 MW
- iv. It was also discussed that generation from one unit (600 MW) of Kalisindh may be considered as zero MW instead of 393 MW as the unit was not likely to be put under commercial operation by 30th June, 2014.

5.2 Western Region:

- i. WRLDC representative suggested that generation from Ratnagiri Dabhol may be considered as zero MW instead of 715 MW as the station has not been in operation due to shortage of gas.
- ii. It was discussed that generation from Essar Mahan may be considered as zero MW instead of 300 MW as the unit has not been generating for last one month and STOA is also not available for the period under consideration.
- iii. It was suggested by WRLDC that generation from one unit of 600 MW DB Power may be considered as 393 MW
- iv. It was suggested by WRLDC that generation from Nasik (Sinner) may be considered as 174 MW with one unit of 270 MW and generation from DGEN may be considered as zero MW instead of 400 MW
- v. It was discussed that generation from CGPL may be considered as 3100 MW instead of 2316 MW as all the five units are under commercial operation.
- vi. It was suggested by WRLDC that generation from KSK Mahanadi may be considered as 560 MW instead of 393 MW and generation from Emco Warora be considered as 386 MW with two units of 300 MW each

5.3 Eastern Region:

- i. Representative of GRIDCO (Odisha) suggested that total generation of the state may be considered as 2200 MW. It was also opined that the generation from GMR may be kept at 350 MW based on the present level of operation.
- ii. It was suggested by ERLDC that generation from Barh may be considered as Zero MW instead of 432 MW. This was also confirmed by NTPC representative unit not likely to assume commercial operation by 30th June, 2014. In view of
- iii. It was suggested by ERLDC that generation from Durgapur TPS Extn (Unit 8) may be considered as zero instead of 161 MW in view of unit not likely to be stabilized.

5.4 North Eastern Region:

- i. It was decided that generation from Tripura may be considered as 105 MW instead of 81MW
- ii. It was decided that generation from Palatana GBPP be taken as 310 MW with one module of 363 MW only instead of two modules (2x363MW).
- iii. It was discussed that generation from Mizoram may be considered as 5 MW instead of zero MW

5.5 Southern Region:

- i. SRLDC representative suggested that generation from Karnataka may be considered as 5346 MW including 797 MW from Wind generation instead of 6143 MW.
- ii. It was suggested by SRLDC that MAPS Generation may be considered as 300 MW instead of 230 MW
- iii. It was suggested by SRLDC that generation from Vallur may be considered as 800 MW instead of 649 MW

The above suggestions were agreed to

6 Other Issues

i. Following discussions took place regarding Methodology for determination of POC charges for newly separated Andhra Pradesh & Telangana :

▪ SRLDC stated that, in accordance with the Regulations, due to bifurcation of Andhra Pradesh state Scheduled power is flowing from State of Andhra Pradesh to Telangana. Hence applicable injection and withdrawal charges should be payable by respective DICs. In accordance with the Regulations, it would be advisable to consider the inter-state lines between AP & Telangana for the computations and separate rates may be worked out.

▪ SRPC stated that as per CERC Sharing of transmission charges and losses regulation transmission charges payable by any DIC is based on load flow study and POC principle and not on power scheduled between two states similar fashion as in Northern region. Same mythology for shared Generating Stations may be considered. LTA between the two states may not be considered for RTA as in case of shared generating stations NR states sharing generating stations. The example of BBMB, HP-Punjab sharing generating stations was cited by the representative of NPRC.

It was confirmed by NRPC representative that in RTA the generation of shared projection is not considered while preparing RTDA, the generation from shared project is added in approved injection /withdrawal to avoid unnecessary imposition of transmission deviation charges

▪ CERC representative informed that the methodology of consideration of the cost data of intra-state lines that are facilitating inter-state transfer of power is still under consideration of the Commission. The issue of intra- state lines between Andhra Pradesh and Telangana may be considered by the Commission, if these States approach the Commission. Till such time interim arrangement as suggested by SRPC may be continued as an interim measure It was also decided to consider same POC (Injection and withdrawal) charges for Andhra Pradesh & Telangana for the Q2 of 2014-15. Further after the deliberations, following was concluded:

- a. As an Interim arrangement LTA of shared generating stations in Andhra Pradesh and Telangana should not be considered in RTA in line with the methodology followed in NR
- b. For the month of June'14, existing rates of PoC charges and Losses of the combined State be applicable for both the states in STOA, MTOA and LTA

- c. For Q2 of 2014-15, Charges and losses be computed for the combined State as a whole, but the same rate shall be specified separately for AP and Telangana.
 - d. However, losses are applicable in kind during scheduling on the net value of the transactions for as per the Injection and Drawal slabs. Till separate loss slabs are notified for both the states, loss slab for combined AP state shall be applicable.
 - ii. With regard to the non-commissioning of transmission lines by Bhopal Dhule Transmission Company Ltd. in Q1 period, it was decided that the transmission line be retained in POC in line with earlier decision that the asset be removed from the basic network for load flow study if it does not come for more than two quarters. The same principle shall be applicable in this case as well and this will be retained in PoC.
 - iii. The representative of GRIDCO present in ERLDC stated that result of load flow study should be shared with Validation Committee. He stated that after Computation of PoC- Charges of last quarter GRIDCO had raised certain issues with Implementing Agency. NLDC informed that queries raised by GRIDCO have been replied. CERC representative requested that GRIDCO representative may visit NLDC/CERC in regard to any computation issue and all data /computation will be shared with them. However after determination of tariff of new transmission assets by CERC and availability of results from Implementing Agency and determination of Slab Rates and POC charges just before the application period it has not been possible to share results of load flow study with Validation Committee members. However, the computation having been done on the basis of load generation data agreed in the Validation Committee meeting , there is not much change except that minor changes in load or generation appear in final solution of load flow study for convergence. It was suggested that PSS/E software is already being available with all state utilities, the base case for basic network and truncated network could be shared with members of Validation committee through email if time permits and they could give their observations if any within 48 hours . Implementing Agency may consider suggestion for changes keeping in view time lines as multiple revisions in computations are not possible.
This is being proposed as GRIDCO has pointed out that once POC slab and rates are approved by the Commission, it can not be changes or adjusted in future as it will affect all DICs.
 - iv. Chief (Engg.) CERC mentioned that the petitions in respect of new transmission asset have been filed by Powergrid upto 2nd June, 2014 and the hearing for grant of provisional tariff is schedule to be held shortly. He further mentioned that in order to enable the Implementing Agency to carry out the necessary study the YTC in respect of assets for which tariff orders to be posted on the website of CERC by 19th June, 2014 may be furnished by Powergrid to Implementing Agency by 20th June, 2014.

The meeting ended with thanks to all the participants.

Annexure-I

List of Participants in the second meeting for 2014-15 of the Validation Committee on 4th June , 2014 at , New Delhi.

CERC

1. Shri A.K. Saxena, Chief (Engg.) – In Chair
2. Shri P.K Awasthi, Jt. Chief (Fin.)
3. Shri Vikram Singh, Dy. Chief (Engg.)
4. Shri Sunil Kumar , Research Associate
5. Shri Vivek Muskan , Research Associate
6. Shri Harish Kumar , Engineer.

NRPC

7. Shri B.S Bairwa E.E

POWERGRID

8. Shri N.K Jain,GM
9. Shri V.Srinivas ,DGM (Comml.)
10. Shri R.B. Madan Mohan Rao, Chief Manager

NLDC, POSOCO

11. Shri S.R. Narsimhan, AGM
12. Shri Mohit Joshi, Sr. Engineer
13. Ms Anusha Baruah , Sr. Engineer
14. Shri Sanny Machal, Engineer
15. Shri Gaurav Verma, Engineer

NRLDC

16. Shri A. Mani, GM , NRLDC

NHPC

17. Shri Rajesh Joshi, Dy. Manager (E).
18. Shri Aram Monohar Ram, DM (Engg.)

NTPC

19. Shri K.P Satapathy AGM (OS)
20. Shri V.K Jain DGM (Comm.)
21. Shri Uday Shankar Sr Manager (OS)

WRPC

22. S.D Taksanda Member Secretary, WRPC
23. L.K.S Rathore , DD(Operation)

WRLDC

24. Shri. P.Mukhopadhyay, GM, WRLDC
25. Ms Chitranksi, DM.
26. Ms Pushpa Seshadri, CM
27. Ms S.Usha , CM

ERPC, Kolkata

28. Shri B.Sarkhel, SE(PS)

ERLDC

29. Shri D.K. Shrivastava, AGM
30. Shri G. Chakraborty, DGM
31. Shri M.K Thakur , DGM
32. Shri T.R Mohapatra, DGM
33. Shri R.P Kundu , Engineer

SLDC, Odisha

34. Prashan Kumar Das, DGM
35. S.K Das , Consultant

GRIDCO

36. P.K Pradhan , Director
37. Shri U.K. Sahoo, AGM
38. Shri S.K Maharana , Mgr (EI)

DVC, Kolkata

39. Shri S.Ganguly, SE

SRPC

40. Shri S.R. Bhat, Member Secretary
41. Shri Anil Thomas, EE

SRLDC

42. Shri P.R Raghuram
43. Shri V.Balaji, DGM
44. Shri Pramod Singh, Dy .Mgr
45. Shri Madhukar.G, Dy .Mgr
46. Shri B.S. Shruthi, Engineer

KPTCL

47. Shri J.Ramakantha, EE/SLDC

NERPC

48. S.M. Jha E.E

NERLDC

49. Amaresh Mallick, DGM (SOII)
50. P.P Bandohopdhy DGM
51. Rahul Chakrobarti, Engg.
52. Momai Dey , Engg.

MECEL

53. T. Gidon, EE, SLDC